

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3494
ANSWERED ON:25.08.2006
BASIC AMENITIES IN RESETTLEMENT COLONIES
Barman Shri Hiten

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether DDA is not providing basic amenities like electricity, water and roads to the resettlement colonies in Delhi even after a long time;
- (b) if so, the details of such resettlement colonies; and
- (c) the time by which these facilities are likely to be provided?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): 44 Resettlement Colonies were transferred by Delhi Development Authority (DDA) to Municipal Corporation of Delhi (MCD) in 1988. MCD has reported that it continuously takes up works for augmenting facilities in these colonies. In so far as DDA maintained resettlement colonies are concerned, DDA has informed that adequate basic amenities like electricity, water and roads have been provided in these colonies except for electricity in Sector-26, Rohini, Phase-IV. The work of providing electricity in this resettlement colony has also been taken up by North Delhi Power Limited (NDPL).